

(c) Different rates are due to such factors as:

- (i) Percentage of line losses, in transmission of energy.
- (ii) Maintenance expenditure.
- (iii) Location of industrial establishments requiring large power supplies.]

FARAKKA BARRAGE PROJECT

216. SHRI D. L. SEN GUPTA: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) what is the estimated date of completion of the Farakka Barrage Project in West Bengal;
- (b) whether there are any difficulties in the completion of the project within the originally estimated period; and
- (c) if so, what steps have been taken to overcome those difficulties?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (c) The Farakka Barrage Project is scheduled to be completed by 1970. Besides initial difficulties inherent in a Project of this magnitude, such as recruitment of experienced technical personnel, procurement of equipment, which have now been largely overcome, no insuperable difficulties have been experienced so far. High level periodical reviews and frequent consultations with the authorities concerned are held to ensure the completion of the Project within the estimated period.

ASSESSMENT OF INCOME-TAX IN RESPECT OF SONS OF S. PRATAP SINGH KAIRON

217. SHRI JAGAT NARAIN: Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 516 in the Rajya Sabha on 30th September 1964 and state whether the Income Tax Department has since completed the assessments in respect of Sardar Surinder Singh

Kairon and Sardar Gurinder Singh Kairon—sons of Sardar Pratap Singh Kairon ex-Chief Minister of Punjab?

THE MINISTER OF FINANCE (Sardar T. T. KRISHNAMACHARI): No, Sir.

ABOLITION OF MANAGING AGENCY SYSTEM

SHRI P. ABRAHAM:

218. J. SHRI SANKAR PRATAP
I. SINGH DEV:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Board of Company Law Administration propose to gradually abolish the Managing Agency system in well established industries; and
- (b) if so, what are the industries to be covered by this proposal?

THE MINISTER OF FINANCE (Sardar T. T. KRISHNAMACHARI): (a) and (b) The matter is under examination and no decision has yet been reached.

PROBLEMS OF SMALL TOWNS IN HILLY AND BORDER AREAS

219. SHRI NIRANJAN SINGH: Will the Minister of HEALTH be pleased to state:

- (a) whether the nine-member Committee appointed by Government to study the problems and requirements of small towns in hilly and border areas have submitted its report;
- (b) if so, what are the main suggestions of the Committee; and
- (c) whether any decision has been taken by Government on those suggestions?

THE MINISTER OF HEALTH (Dr. SUSHILA NAYAR): (a) The Committee expects to submit its report shortly.

(b) and (c) Do not arise.